

Title: Request the Government to modify the guidelines of the Reserve Bank of India so that farmers loan could be recovered as a part of the land revenue.

MR. CHAIRMAN : Shri Anadi Sahu.

...(Interruptions)

MR. CHAIRMAN : Shri Rupchand Pal, please take your seat.

SHRI ANADI SAHU (BERHAMPUR, ORISSA): Mr. Chairman, Sir, 22 out of 30 districts of Orissa are reeling under severe drought conditions. There have been difficulties among the farmers in getting loan or assistance wherever required. The Central Government funds or the State assistance have not reached the farmers. As a result of it, the farmers are facing a lot of difficulties. ...(Interruptions)

SHRI RUPCHAND PAL: Sir, a lot of corruption has taken place on this matter. ...(Interruptions)

MR. CHAIRMAN : I have called Shri Anadi Sahu now. Please take your seat.

...(Interruptions)

SHRI ANADI SAHU : In the past, an easy loan was being given to the farmers and the loan amount used to be recovered in easy instalments. ...(Interruptions)

MR. CHAIRMAN : Shri Rupchand Pal, you know the procedure. This is not the proper way. You have not given your name. Kindly take your seat.

...(Interruptions)

SHRI MADHAVRAO SCINDIA: Sir, there are 7,000 workers and the Minister has assured that there would be no disturbance for one year. ...(Interruptions) सर, मजदूरों को जबरदस्ती एक साल में रिटायर किया जाएगा।

SHRI ANADI SAHU : Sir, this was an easy process to help the farmers who are suffering from natural calamities like flood, cyclone or severe drought conditions etc. But that has been discontinued in the year 1970 because of the Reserve Bank of India's guidelines. It is high time that the Government came forward to help the people who have been suffering from drought conditions. They are facing a lot of difficulties in getting the loan assistance particularly in the districts of Bolangir, Kalahandi, in my district of Ganjam and other districts. ...(Interruptions)

MR. CHAIRMAN : Shri Rupchand Pal, please take your seat.

SHRI RUPCHAND PAL: The Parliament is in session. What right has the Government got to sell it out?...(Interruptions)

MR. CHAIRMAN: Please take your seat.

...(Interruptions)

MR. CHAIRMAN: You know the procedure. It is not a proper way.

...(Interruptions)

MR. CHAIRMAN: You have not even given your name.

...(Interruptions)

MR. CHAIRMAN: No, no; it is not a proper way. Please take your seat.

...(Interruptions)

MR. CHAIRMAN: Your name will be added.

SHRI RUPCHAND PAL : Let the Government respond.

...(Interruptions)

SHRI ANADI SAHU: The people who have been suffering from drought conditions and facing hardships, particularly in Bolangir, Kalahandi, Berhampur and other parts of Orissa, are facing difficulties in getting loan. It is a

cumbersome process to get loan. May I suggest to the Government that the guidelines of the Reserve Bank be modified, as it was done in 1970, so that the farmers can get '*taqavi*' loan and it could be recovered as a part of the land revenue?

SHRI BIKRAM KESHARI DEO (KALAHANDI): I would like to associate myself with the statement made by the hon. Member.